

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4556
ANSWERED ON:23.12.2005
PABBAR VALLEY CORPORATION
Shandil Dr. (Col.) Dhani Ram

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has sanctioned Rs.4.53 crores to the Pabbar Valley Corporation in Himachal Pradesh;
- (b) if so, the time by which the said amount is likely to be given to Himachal Pradesh so that Corporation may start its work at the earliest;
- (c) whether the local people will be given preference at the time of making recruitments by the said Corporation; and
- (d) if so, the ratio according to which the said recruitments are likely to take place?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS(SHRI PRIYA RANJAN DASMUNSI)

- (a) : Power Finance Corporation has sanctioned a loan worth Rs.453 crore to the Pabbar Valley Power Corporation Limited for execution of Sawra Kuddu Hydro Electric Project (4x36.67 MW) in Himachal Pradesh.
- (b) : First instalment of Rs.15 Crores has already been released to the Pabbar Valley Power Corporation Limited on 30th March, 2005. The balance amount will be released progressively as per requirement of the project for its implementation. The loan closing date for utilization of the balance amount is 30th April, 2011.
- (c) & (d) : Pabbar Valley Power Corporation Limited is a Company promoted by Himachal Pradesh State Electricity Board (HPSEB) and the staff working in the Corporation has been deployed by HPSEB out of its existing staff. As informed by HPSEB, preference will be given to the local people if any recruitment is made by the Corporation.